## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/02/2017 AT 10.30 AM

> PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

**PETITION NUMBER** 

: TCP/46/2016

NAME OF THE PETITIONER(S)

: P.Mohanraj and another

NAME OF THE RESPONDENT(S) : M M Gears P Ltd and 3 others

**UNDER SECTION** 

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. R. VIDHYASHANKAR ] Counsel For R 2,385 ,-P

2. Romakrishnan Virarayhonan, Barrishi Semor Coursel Co

Counsel for Petitimus

S. Sathyaganeth

## ORDER

Counsels representing both the parties are present. Counsel for respondents sought time for seeking instructions from the client in regard to the settlement talks for the division of the shed. Time extended at request. Put up on 21.02.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)